

12.30 hrs.

ELECTION TO COMMITTEE**Tobacco Board**

**THE MINISTER OF STATE IN
THE MINISTRY OF COMMERCE
(SHRI KHURSHED ALAM KHAN):**

I beg to move:

"That in pursuance of sub-section (4) (b) of Section 4 of the Tobacco Board Act, 1975, read with rules 3 and 4 of the Tobacco Board Rules, 1976, the members of this House do proceed to elect in such manner as the Speaker may direct, two members from among themselves to serve as members of the Tobacco Board, for the next term commencing from the 1st January, 1982 subject to the other provisions of the said Act and the rules made thereunder."

MR. DEPUTY-SPEAKER: The question is:

"That in pursuance of sub-section (4) (b) of Section 4 of the Tobacco Board Act, 1975, read with rules 3 and 4 of the Tobacco Board Rules, 1976, the members of this House do proceed to elect, in such manners as the Speaker may direct, two members from among themselves to serve as members of the Tobacco Board, for the next term commencing from the 1st January, 1982, subject to the other provisions of the said Act and the Rules made thereunder."

The motion was adopted.

12.31 hrs.

**CRIMINAL LAW (AMENDMENT)
BILL****EXTENSION OF TIME FOR PRESENTATION
OF REPORT OF JOINT COMMITTEE**

SHRI D. K. NAIKAR: (Dharwad North): Sir, I beg to move:

"That this House do further extend upto the last day of the first week of the Budget Session,

1982, the time for presentation of the Report of the Joint Committee on the Bill further to amend the Indian Penal Code, the Code of Criminal Procedure, 1973 and the Indian Evidence Act, 1972."

MR. DEPUTY-SPEAKER: The question is:

"That this House do further extend upto the last day of the first week of the Budget Session, 1982, the time for presentation of the Report of the Joint Committee on the Bill further to amend the Indian Penal Code, the Code of Criminal Procedure, 1973 and the Indian Evidence Act, 1872."

The motion was adopted.

12.33 hrs.

**MARRIAGE LAWS (AMENDMENT)
BILL****EXTENSION OF TIME FOR PRESENTATION
OF REPORT OF JOINT COMMITTEE**

SHRI K. MALLANNA (Chitradurga): I beg to move:

"That this House do extend upto the first day of the last week of the Budget Session, 1982, the time for presentation of the Report of the Joint Committee on the Bill further to amend the Hindu Marriage Act, 1955, and the Special Marriage Act, 1954."

MR. DEPUTY-SPEAKER: The question is:

"That this House do extend upto the first day of the last week of the Budget Session, 1982, the time for presentation of the Report of the Joint Committee on the Bill further to amend the Hindu Marriage Act, 1955 and the Special Marriage Act, 1954."

The motion was adopted.